NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 1031/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE PARTIES:

Plextech Technologies (I) Pvt. Ltd.

World Wide Ship Management Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

1

Bijal Soni Advocate i/b Sonali Kochar Efor operational creditor

Shailesh P.
for o Perational creditor re Roul 13/12/17

ORDER

T.C.P. No.1031/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. The name of the IRP yet to be proposed. Time is granted.
- 3. Adjourned to 17.01.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

13.12.2017 Aah

Sd/-

M.K. SHRAWAT

Member (Judicial)